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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD


Co. Appeal No. 6/252/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: Yogesh Kumar Jain
(Shiya overseas Pvt Ltd).
V/s.
Registrar of Companies, Gujarat.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NATASHA DHRUMAN SHAH	ADV.	PETITIONER	
2.				


ORDER

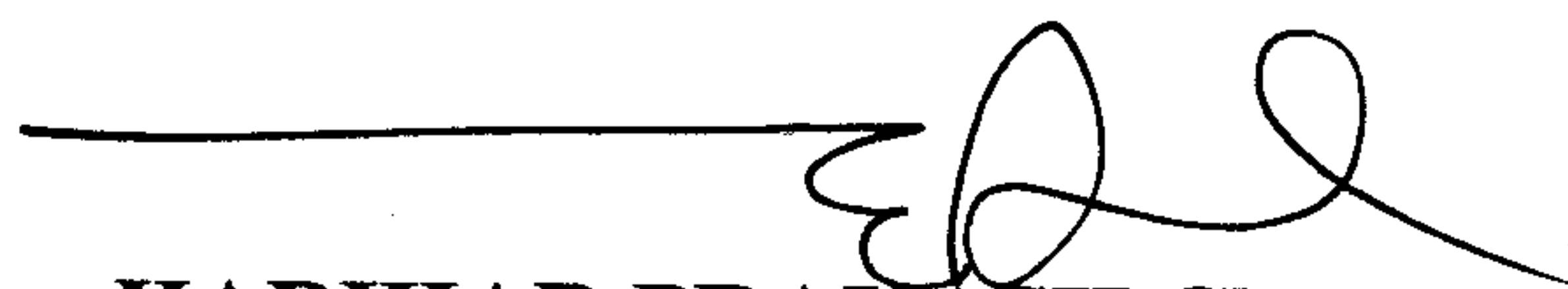
Learned Advocate Mrs. Natasha Dhruman Shah present for Appellant. None present for ROC.

Representation of ROC not received.

Heard arguments of learned Counsel for Appellant.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 5th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL